



IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

KAT 63

17.07.2019

CASES TRANSFERRED TO KERALA ADMINISTRATIVE TRIBUNAL,
THIRUVANANTHAPURAM

1. WP(C) No.33404/2010A

SRI.M.V.BOSE, SRI.VINOD MADHAVAN /
GOVERNMENT PLEADER 1123

2. WP(C)No. 432/2011D

SRI.B.MOHANLAL, SMT.P.S.PREETHA /
GOVERNMENT PLEADER 1123

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